44

उसके वित्तीय निहितार्थ क्या है?

प्रधान मंत्री कार्यालय में राज्य मंत्री और परमाण ऊर्जा तथा अंतरिम विभागों के राज्य मंत्री तथा विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री भुवनेश चतुर्वेदी): (क) जी, नहीं।

- (ख) जी, नहीं। किन्तु इलैक्ट्रानिकी विभाग, गैर-सरकारी संगठनों (एन॰जी॰ओ॰) तथा स्वैच्छिक एजेंन्सियों सहित गैर-औद्योगिक—ग्राहकों के लिए इलैक्ट्रॉनिकी के अनुप्रयोग से संबंधित अपने कार्यकलापों के अंतर्गत कम्प्यटरों के प्रयोग में महिलाओं के प्रशिक्षण के प्रातावों पर गण-दोष, के आधार पर विचार करता है और साथ ही देश में ग्रामीण लोगों को इलैक्टॉनिकी के लाभ भी पहुंचाता है। संबंधित गैर-सरकारी संगठनों द्वारा कार्यन्वित की जाने वाली और इलेक्टॉनिक विभाग द्वारा निगरानी की जाने वाली समिचत परियोजनाओं को सहायता अनुदान किया जाता है।
 - (ग) यह प्रश्न ही नहीं उठता।

Funds released states to spread awareness of HIV

1035. DR. MURLI MANOHAR IOSHI:

SHRI TRILOKI NATH CHATURVEDI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the funds allocated/released to spread awareness of HIV during the past three years to each of the States together with the percentage of utilisation; and
- (b) the funds released State-wise to NGOs AIDS for awarencess programmes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A. R. ANTULAY): (a) and (b) the required information is given at Annexure [See Appendix 175, Annexure Nos. 28 and 29

Misuse of funds for JRY in Different States

1036. SHRI RAHASBIHARI BARIK: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state: (a) whether it is a fact that the funds allocated to different

Governments in 1995-96 have not been properly spent;

- (b) if so, the reasons for the under utilisation and misutilisation of funds under JRY in different States;
- (c) the State-wise reports in this regard as on 31st October, 1995; and
- (d) the steps taken to plug the loopholes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL **EMPLOYMENT** AND POVERTY ALLEVIATION) (SHRI VILAS MUTTEMWAR): (a) to (b) The rate of utilization of funds under JRY for all the States and UTs, together in the country was about 52% of the total available resources as on 31 October, 1995. A statement showing the State-wise utilisation of funds under the Scheme is given below. It may be stated that the rate of utilisation of funds during the first half of the year is generally low on account of the monsoons in most parts of the country. It has been observed, that the rate of utilisation picks up further during the second half of the year.

In order to ensure proper utilisation of funds, the implementing agencies are required to submit Utilisation certificates and an Audited Statement of accounts to the centre. JRY funds of the DRDA and the Panchayat levels are required to be maintained in 21 separate Further, the second instalment of funds the States is released implementing agencies only when they have utilized 50% or more of the available funds with them i.e. opening balance of the year and the amount received during the year.

Apart from the above measures which are inter-alia built into guidelines, the Centre has recently written to the State Governments requesting them Constitute State/District and Block level Vigilance Committees for monitoring the use of funds and the implementation of the Scheme at the respective levels.

Statement

Resources Released and Expenditure Under JRY During 1995-96.

SI. No.	State/UT s	Total Releases (O.B+Central+State)	Expenditure (Rs. Lakhs)	%
1	2	3	4	5
1.	Andhra Pradesh	21321.05	12460.16	58.44
2.	Arunachal Pradesh	381.95	69.28	18.14
3.	Assam	7914.72	3967.04	50.12
4.	Bihar	64496.98	32432.19	50.28
5.	Goa	428.90	222.76	51.94
6.	-Gujarat	9496.10	5522.02	58.15
7.	Haryana	2003.22	1022.46	51.04
8.	Himachal Pradesh	1040.53	431.41	41.46
9.	J & K	2630.14	822.98	31.29
10.	Karnataka _	17538.18	8495.76	48.44
11.	Kerala	3835.01	2810.65	72.53
12.	Madhya Pradesh	34139.64	13211.51	38.70
13.	Maharashtra	30905.73	13258.76	42.90
14.	Manipur	607.71	272.00	44.76
15.	Meghalaya	709.16	100.11	14.12
16.	Mizoram	220.93	, 185.34	i 83.89
i7.	Nagaland	443.79	0.00	3 0 .00
18.	Orissa	25172.87	10530.78	41.83
19.	Punjab	2848.91	408.38	14.33
20.	Rajasthan	13698.10	7171.63	52.35
21.	Sikkim	186.78	296.26	158.62
22.	Tamil Nadu	16403.31	17284.24	105.37
23 .	Tripura	600.49	510.56	85.02
24.	Uttar Pradesh	55604.69	32008.03	57.56
25.	West Bengal	24917.89	11175.51	44.85
26.	A & N Island	76.34	19.68	25.78
27.	D & N Haveli	43.37	14.81	34.15
28.	Daman & Diu	66.85	12.26	18.34
29.	Lakshdweep	54.24	19.69	36.30
30.	Pondicherry	306.69	113.13	36.89

As on 31.10.95

O.B. Opening balance at the beginning of the financial year.